

**Sixteenth Lok Sabha**

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Title: Introduction of the Companies (Amendment) Bill, 2018.

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): Madam, I beg to move for leave to introduce a Bill further to amend the Companies Act, 2013.

HON. SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Companies Act, 2013.”

The motion was adopted.

SHRI ARUN JAITLEY: Madam, I introduce the Bill.

... (Interruptions)